

9

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.411/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Sedan Trading Pvt.Ltd. & Ors. | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. PRITHA BOSE, PCS
2. BIDISHA ACHARI, PCS

}

Applicants.

P. Bork

22/09/17

ORDER

Ld. Pr. CS for the petitioners are present.

List it on 11/10/2017 for hearing.

sd/-
(Jinan K.R.)
Member (Judicial)

2